

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, 01.12.2023

No. HC.V-69/2023/974/Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India, read with Rules 6(a) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice(Acting) has been pleased to promote and appoint **Smt Moushumi Chowdhury, Court Master**, on merit-cum-seniority basis, as **Administrative Officer (Judicial)** in the Principal Seat of the Gauhati High Court, Guwahati in the Pay Band of Rs. 22000-97000/-(PB-3) with Grade Pay of Rs. 11500/- per month plus other allowances as admissible under the Rules with effect from the date of her joining vice Sri Abdul Zabbar, Administrative Officer(Judicial), retired on attaining the age of superannuation on 30.11.2023(AN).

By order,

Sri Sunil Kumar Poddar
REGISTRAR GENERAL

Dated 01.12.2023

Memo No. HC.V-69/2023/974/Estt. #

Copy to : -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Registrar, Gauhati High Court,(Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Yupia, Arunachal Pradesh).
6. The Joint Registrar (.....), Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
9. The Director, Assam Gazette, Assam Govt. Press, Bamunimaidan, Guwahati- 21 for publication of the above notification in the next issue of Assam Gazette.
10. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
11. The Dy. Registrar, Gauhati High Court, Guwahati
12. The Assistant Registrar,, Gauhati High Court, Guwahati.
13. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati with a request to upload this notification in the High Court website.
15. The Special Officer (Translation Wing), Gauhati High Court, Guwahati.
16. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
17. The Court Manager, Gauhati High Court, Guwahati.
18. The Treasury Officer, Kamrup Treasury, Guwahati - 1.
19. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice Gauhati High Court, Guwahati.
20. The F&AO, Gauhati High Court, Guwahati.
21. The AOJ, Gauhati High Court, Guwahati.
22. The Court Officer No. I & II, Gauhati High Court, Guwahati.
23. Person(s) concerned.
24. The Chief Security Officer, Gauhati High Court, Guwahati.
25. The CA to the Registrar General, Gauhati High Court, Guwahati.
26. The Order/Personal File .


REGISTRAR GENERAL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati 30.11.2023

No. HC.V-54/2023/973 /Estt. ## In exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 7.7(iv) of the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967, Hon'ble the Chief Justice (Acting) has been pleased to promote and appoint the following Senior Personal Assistant, in order of merit, as **Private Secretary** in the Principal Seat of the Gauhati High Court, Guwahati in the pay band of (PB-4) Rs. 30000-110000/- plus Grade Pay of Rs. 13300/- p.m. and other allowances as admissible under the Rules.

| Sl No | Name of the Senior Personal Assistant(s) | Post(s) against which promotion is made |
|-------|--|--|
| 1 | Sri Munna Kumar | Vice Sri Dhiru Kumar Singh, Private Secretary, released from High Court Service. |
| 2 | Sri Anupam Chutia | Vice Sri Rajib Biswas, Private Secretary, released from High Court Service. |
| 3 | Sri Nabajyoti Haloi | Vice Sri Milan Kanti Sinha, Private Secretary, compulsory retired |
| 4 | Sri Prasanta Kr. Nath | Vice Sri Monoranjan Barman, Private Secretary, promoted to Sr. Pvt Secretary. |
| 5 | Sri Abhishek Prem | Vice Sri Biplab Chakraborty, Private Secretary, promoted to Sr. Pvt Secretary. |
| 6 | Smt Smita Choudhury | Vice Sri Robin Khan, Private Secretary, promoted to Sr. Pvt Secretary. |


Accordingly, the aforesaid employees are directed to submit their joining Report(s) to the Establishment Section.

By order,
Sd/- Sri Sunil Kumar Poddar
REGISTRAR GENERAL

Memo No. HC.V-54/2023/ 973-A /Estt. # Dated 30.11.2023
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1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vigilance)/ (Admn./Judl./Estt), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati
5. The Registrar, Gauhati High Court, (Kohima Bench, Kohima/ Aizawl Bench, Aizawl/Itanagar Permanent Bench, Yupia, Arunachal Pradesh).
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati - 6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati -6
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20. The F&AO, Gauhati High Court, Guwahati.
21. The AOJ _____, Gauhati High Court, Guwahati.
22. The Court Officer No. I & II, Gauhati High Court, Guwahati.
23. Person(s) concerned.
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20/11/2023
REGISTRAR GENERAL
GAUHATI HIGH COURT